NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 62/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2017

NAME OF THE PARTIES:

Mukhi Tradelink

V/s.

Raj Oil Mills Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Counsel Counsel Bildher.

Siddharth and Bildher.

Connecthary Advocates for Operational Thakker Creditor.

CP 62/20 Broken Model MARY MAH/2017

For having the petitioner counsel sought to withdraw this company petition for filing petition afresh, the petition is dismissed with liberty to file afresh in accordance with law.

Sd/-B.S.V. PRAKĂŠH^{*}KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)